

HIGH COURT OF DELHI: NEW DELHI

No. 50/D3/Gaz.-IA/DHC/2023

Dated, the 14th December, 2023

ORDER

Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

S. No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Arvind Kumar	Special Judge (PC Act) (CBI)-10, RACC	District Judge (Commercial Court)-01, East, KKD	East	In the Court earlier presided over by Mr. Sanjay Sharma-I
2.	Sanjeev Aggarwal	District Judge (Commercial Court)-02, New Delhi, PHC	Special Judge (PC Act) (CBI)-10, RACC	-	Vice Mr. Arvind Kumar
3.	Rakesh Syal	District Judge (Commercial Court)-03, South-West, Dwarka	Special Judge [PC Act] [CBI]-23 (MPs/MLAs Cases), Rouse Avenue Court Complex	-	Vice Mr. Vikas Dhull
4.	Preeti Agrawal Gupta	PO,MACT-02, North, Rohini	District Judge, (Commercial Court)-01, North West, Rohini	North-West	In the Court earlier presided over by Mr. Gurdeep Singh
5.	Nirja Bhatia	District Judge (Commercial Court)-06, South-East, Saket	District Judge (Commercial Court) (Digital)-07, South-East, Saket	South-East	Vice Mr. Rajesh Kr. Singh
6.	Savita Rao	District Judge (Commercial Court)-02, South-West, Dwarka	District Judge (Commercial Court)-01, South, Saket	South	In the Court earlier presided over by Mr. Prem Kumar Barthwal

7.	Rajesh Kr. Singh	District Judge (Commercial Court) (Digital)-07, South-East, Saket	District Judge (Commercial Court)-06, South-East, Saket	South-East	Vice Ms. Nirja Bhatia
8.	Vikas Dhull	Special Judge [PC Act] [CBI]-23 (MPs/MLAs Cases), Rouse Avenue Court Complex.	District Judge (Commercial Court)-02, South-West, Dwarka	South-West	Vice Ms. Savita Rao
9.	Ashutosh Kumar	PO (MACT)-01, Central, THC	District Judge (Commercial Court)-01, West, THC	West	In the Court earlier presided over by Mr. Dinesh Bhatt
10.	Amit Bansal	ASJ(SC-POCSO)-01, West, THIC	District Judge (Commercial Court)-03, South-West, Dwarka	South-West	Vice Mr. Rakesh Syal
11.	Vidya Prakash	ADJ-09, Central, THC	District Judge (Commercial Court)-02, New Delhi, PHC	New Delhi	Vice Mr. Sanjeev Aggarwal
12.	Raj Kr. Tripathi	Additional Principal Judge, Family Court, West, THC	District Judge (Commercial Court)-08 South East, Saket	South East	In a new court
13.	Rakesh Pandit	ASJ-07, Shahdara, KKD	District Judge (Commercial Court)-04 South West, Dwarka	South-West	In a new court
14.	Lokesh Kr. Sharma	ASJ (Fast Track Court)-02, South-East, Saket	District Judge (Commercial Court)-05 South, Saket	South	In a new court
15.	Gorakh Nath Pandey	PO, Labour Court-04, RACC	District Judge (Commercial Court), North, Rohini	North	In the Court earlier presided over by Mr. Virender Bhatt

16.	Sunena Sharma	Special Judge (PC Act)(CBI)-01, RACC	PO, MACT, New Delhi, PHC	New Delhi	Vice Ms. Shefali Barnala Tandon
17.	Geetanjli Goel	Special Judge [PC Act] [CBI]-24 (MPs/MLAs Cases), Rouse Avenue Court Complex	ADJ-07, Central, THC	Central	Vice Mr. Alok Shukla
18.	Raghubir Singh	Special Judge (PC Act)(CBI)-18, RACC	ASJ (FTC), Shahdara, KKD	Shahdara	In a new court
19.	Sameer Bajpai	Special Judge (PC Act) (CBI)-14, RACC	ASJ-03, Shahdara, KKD	Shahdara	Vice Mr. Amitabh Rawat
20.	Mukesh Kumar	PO, Labour Court-01, RACC	ADJ-06, West, THC	West	Vice Ms. Veena Rani
21.	Rakesh Kumar-II	ADJ-03, Central, THC	ASJ (Fast Track Court)-02, South-East, Saket	South-East	Vice Mr. Lokesh Kr. Sharma
22.	Veena Rani	ADJ-06, West, THC	Judge, Family Court-02, North-East, KKD	North-East	In a new court
23.	Rekha	PO, MACT-01, South-West, Dwarka	PO, Labour Court-07, RACC	-	Vice Mr. Harjyot Singh Bhalla
24.	Rakesh Kumar-IV	PO-MACT-02, West, THC	ASJ-02, Central, THC	Central	Vice Mr. Pawan Singh Rajawat
25.	Sumit Dass	PO, Labour Court-09, RACC	ADJ-02+Wakf Tribunal, New Delhi, PHC	New Delhi	Vice Mr. Sudhanshu Kaushik
26.	Vishal Gogne	ASJ-02 + Special Judge (NDPS), East, KKD	Special Judge [PC Act] [CBI]-24 (MPs/MLAs Cases), Rouse Avenue Court Complex	-	Vice Ms. Geetanjli Goel
27.	Tarun Yogesh	ASJ-06, New Delhi, PHC	PO, MACT-01, South-West, Dwarka	South-West	Vice Ms. Rekha

28.	Gaurav Rao	ADJ-03, New Delhi, PHIC	Special Judge (PC Act)(CBI)-01, RACC	-	Vice Ms. Sunena Sharma
29.	Sudhanshu Kaushik	ADJ-02+ Wakf Tribunal, New Delhi, PHIC	ASJ-06, New Delhi, PHIC	New Delhi	Vice Mr. Tarun Yogesh
30.	Deepak Wason	ADJ-05, South-East, Saket	ASJ-04, South-West, Dwarka	South-West	Vice Mr. Vipin Kharb
31.	Jyoti Kler	On repatriation	Special Judge (PC Act)(CBI)-18, RACC	-	Vice Mr. Raghubir Singh
32.	Arun Sukhija	ASJ-03, East, KKD	Judge, Family Court-02, West, THC	West	Vice Mr. Raj Kr. Tripathi
33.	Shivaji Anand	ASJ (SFTC), South-West, Dwarka	ADJ-01+MACT, North-West, Rohini	North-West	Vice Mr. Gagandeep Jindal
34.	Amitabh Rawat	ASJ-03, Shahdara, KKD	Special Judge (PC Act) (CBI)-14, RACC	-	Vice Mr. Sameer Bajpai
35.	Harjyot Singh Bhalla	PO, Labour Court-07, RACC	ADJ-05, South, Saket	South	Vice Mr. Chander Jit Singh
36.	Jasjeet Kaur	PO, MACT, North-West, Rohini & PO Zonal Vending Committee (MCD)	ASJ(FTC), East, KKD	East	In a new court
37.	Pawan Singh Rajawat	ASJ-02, Central, THC	Additional Director-II, DJA (in diverted capacity)	Delhi Judicial Academy	Vice Dr. Sumeeth Kr. Sethi since proceeded on deputation.
38.	Vipin Kharb	ASJ-04, South-West, Dwarka	ASJ-07, South-East, Saket	South-East	Vice Mr. Subhash Kumar Mishra
39.	Alok Shukla	ADJ-07, Central, THC	ASJ-02 + Special Judge (NDPS), East, KKD	East	Vice Mr. Vishal Gogne
40.	Kumar Rajat	ASJ-07 (POCSO), West, THC	ASJ-07, Shahdara, KKD	Shahdara	Vice Mr. Rakesh Pandit
41.	Sachin Jain	ADJ-02, South-West, Dwarka	ASJ-07 (POCSO), West, THC	West	Vice Mr. Kumar Rajat

42.	Neha Sharma	Paliwal	ASJ-05, West, THC	ADJ-03, Central, THC	Central	Vice Mr. Rakesh Kumar-II
43.	Arun Kumar Garg		ASJ(SC-POCSO)-02, Shahdara, KKD	PO, Labour Court-03, RACC	-	Vice Ms. Manisha Tripathy
44.	Satvir Singh Lamba		ASJ(SC-POCSO), East, KKD	Special Judge (NDPS), West, THC	West	Vice Mr. Rakesh Kumar Rampuri
45.	Charu Gupta		ASJ(SC-POCSO)-01, North-East, KKD	PO, MACT-01, South-East, Saket	South-East	In the Court earlier presided over by Mr. Naveen Kr.Kashyap
46.	Bhavna Kalia		PO, Labour Court-05, RACC	Special Judge (NDPS)-01, South-West, Dwarka	South West	Vice Ms. Chetna Singh
47.	Manisha Tripathy		PO, Labour Court-03, RACC	ASJ(SC-POCSO)-02, Shahdara, KKD	Shahdara	Vice Mr. Arun Kumar Garg
48.	Shefali Tandon	Barnala	PO, MACT, New Delhi, PHC	ASJ-05, West, THC	West	Vice Ms. Neha Paliwal Sharma
49.	Subhash Mishra	Kumar	ASJ-07, South-East, Saket	ASJ-03, East, KKD	East	Vice Mr. Arun Sukhija
50.	Chander Jit Singh		ADJ-05, South, Saket	ASJ-03, New Delhi, PHC	New Delhi	Vice Mr. Sachin Gupta
51.	Sachin Gupta		ASJ-03, New Delhi, PHC	PO-MACT-02, West, THC	West	Vice Mr. Rakesh Kumar-IV
52.	Gagandeeep Jindal		ADJ-01+MACT, North-West, Rohini	ASJ (SFTC), South-West, Dwarka	South-West	Vice Mr. Shivaji Anand
53.	Rakesh Rampuri	Kumar	Special Judge (NDPS), West, THC	ASJ (SC-POCSO), East, KKD	East	Vice Mr. Satvir Singh Lamba
54.	Ankita Lal		ASJ (FTSC) (RC)-01, West, THC	ASJ (FTC), North East, KKD	North East	In a new court
55.	Richa Solanki	Gusain	ASJ (FTSC) (POCSO), North, Rohini	ADJ-02, South-West, Dwarka	South West	Vice Mr. Sachin Jain

56.	Anjani Mahajan	ASJ (FTSC) (RC), East, KKI	ADJ-12, Central, THIC	Central	In a new court
57.	Shirish Aggarwal	ASJ (FTSC) (POCSO)-03, South-West, Dwarka	ADJ-03, New Delhi, PIIC	New Delhi	Vice Mr. Gaurav Rao
58.	Sheetal Chaudhary Pradhan	ASJ (FTSC) (POCSO), South, Saket	ASJ-02, South-East, Saket	South East	Vice Mr. Prashant Sharma
59.	Sujit Saurabh	On completion of training	PO, Labour Court-09, RACC	-	Vice Mr. Sumit Dass
60.	Ruchi Aggarwal Asrani	ASJ (FTSC) (POCSO)-02, West, THC	PO (MACT)-01, Central, THC	Central	Vice Mr. Ashutosh Kumar
61.	Riya Guha	ASJ (FTSC) (RC)-02, West, THC	Judge, Family Court-03, Shahdara, KKD	Shahdara	In a new court
62.	Richa Parihar	ASJ (FTSC) (POCSO)-01, Central, THC	ASJ (SC-POCSO)-01, North-East, KKD	North East	Vice Ms. Charu Gupta
63.	Pooja Aggarwal	ASJ (FTSC) (POCSO), North-West, Rohini	PO, Labour Court-01, RACC	-	Vice Mr. Mukesh Kumar
64.	Richa Manchanda	ASJ (FTSC) (POCSO)-01, West, THC	PO, MACT-02, North, Rohini	North	Vice Ms. Preeti Agrawal Gupta
65.	Manu Goel Kharb	ASJ (FTSC) (POCSO)-02, South-West, Dwarka	Special Judge (NDPS)-02, South-West, Dwarka	South-West	In a new court
66.	Ritu Singh	ASJ (FTSC) (RC), Central, THC	PO, Labour Court-04, RACC	-	Vice Mr. Gorakh Nath Pandey
67.	Prabh Deep Kaur	ASJ (FTSC) (POCSO), South-East, Saket	ADJ-05, South-East, Saket	South-East	Vice Mr. Deepak Wason
68.	Shilpi Jain	ASJ (FTSC) (POCSO)-02, Central, THC	ADJ-09, Central, THC	Central	Vice Mr. Vidya Prakash
69.	Archana Beniwal	ASJ (FTSC) (POCSO)-01, South-West, Dwarka	PO, Labour Court-05, RACC	-	Vice Ms. Bhavna Kalia

70.	Shama Gupta	ASJ(FTSC)(RC), South-West, Dwarka	PO, MACT, North-West, Rohini & PO Zonal Vending Committee (MCD)	North-West	Vice Ms. Jasjeet Kaur
71.	Siddhartha Malik	On completion of training	ASJ (SC- POCSO)-01, West, THC	West	Vice Mr. Amit Bansal
72.	Puncet Pahwa	On completion of training	ASJ(FTSC) (POCSO), South, Saket	South	Vice Ms. Sheetal Chaudhary Pradhan
73.	Shivani Chauhan	On completion of training	ASJ (FTSC) (POCSO), South-East, Saket	South-East	Vice Ms. Prabh Deep Kaur
74.	Rohit Gulia	On completion of training	ASJ(FTSC) (POCSO)-01, South-West, Dwarka	South-West	Vice Ms. Archana Beniwal
75.	Snigdha Sarvaria	On completion of training	ASJ(FTSC)(RC), East, KKD	East	Vice Ms. Anjani Mahajan
76.	Preeti Parewa	On completion of training	ASJ (FTSC) (POCSO)-01, West, THC	West	Vice Ms. Richa Manchanda
77.	Deepika Singh	On completion of training	ASJ (FTSC) (RC), Central, THC	Central	Vice Ms. Ritu Singh
78.	Manoj Kumar	On completion of training	ASJ (FTSC) (POCSO)-02, Central, THC	Central	Vice Ms. Shilpi Jain
79.	Mahima Rai Singh	On completion of training	ASJ (FTSC) (RC)-01, West, THC	West	Vice Ms. Ankita Lal
80.	Kadambri Awasthi	On completion of training	ASJ (FTSC) (RC)-02, West, THC	West	Vice Ms. Riya Guha
81.	Virender Singh	On completion of training	ASJ (FTSC) (POCSO), North- West, Rohini	North-West	Vice Ms. Pooja Aggarwal
82.	Balwinder Singh	On completion of training	ASJ (FTSC) (POCSO)-01, Central, THC	Central	Vice Ms. Richa Parihar

83.	Babita Puniya	On completion of training	ASJ (FTSC) (POCSO)-02, West, THIC	West	Vice Ms. Ruchi Aggarwal Asrani
84.	Ajay Nagar	On completion of training	ASJ (FTSC) (POCSO), North, Rohini	North	Vice Ms. Richa Gusain Solanki
85.	Anurag Dass	On completion of training	ASJ(FTSC) (POCSO)-03, South-West, Dwarka	South-West	Vice Mr. Shirish Aggarwal
86.	Santosh Kumar Singh	On completion of training	ASJ (FTSC) (POCSO)-02, South-West, Dwarka	South-West	Vice Ms. Manu Goel Kharb
87.	Sadhika Jalan	On completion of training	ASJ(FTSC)(RC), South-West, Dwarka	South-West	Vice Ms. Shama Gupta

Notes:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.

Re-designation of existing court owing to creation of New Courts:-

3. The Court of Sh.Vipin Kumar Rai, Judge Family Court-01, South-West, Dwarka stands re-designated as "Additional Principal Judge, Family Court, South West, Dwarka". The court of Judge, Family Court-02, South West, Dwarka, presided over by Sh.Anil Kumar, stands re-designated as Judge, Family Court-01, South West, Dwarka.
4. The Court of Sh.Arun Sukhija, who is the successor court of Sh.Raj Kumar Tripathi, presently Additional Principal Judge, Family Court, West, Tis Hazari, shall be designated as Judge Family Court-02, West, Tis Hazari.
5. The court of Judge, Family Court, North-East, Karkardooma Courts Complex presided over by Mr. Ankur Jain is henceforth re-designated as Judge Family Court-01, North-East, KKD.

6. The court of Special Judge (NDPS) South West, Dwarka hitherto presided over by Ms. Chetna Singh and which shall now be presided over by Ms. Bhavna Kalia is henceforth re-designated as Special Judge (NDPS)-01, South West, Dwarka.
7. The Principal District & Sessions Judge (South), Saket Court Complex shall withdraw sufficient number of cases from the existing courts of District Judge (Commercial Court) and assign them to the newly created court of District Judge (Commercial Court)-05, so as to ensure equal pendency.
8. The Principal District & Sessions Judge (South East), Saket Court Complex shall withdraw sufficient number of cases from the existing courts of District Judge (Commercial Court) and assign them to the newly created court of District Judge (Commercial Court)-08, so as to ensure equal pendency.
9. The Principal District & Sessions Judge (South West), Dwarka Court Complex shall withdraw sufficient number of cases from the existing courts of District Judge (Commercial Court) and assign them to the newly created court of District Judge (Commercial Court)-04, so as to ensure equal pendency.
10. The Principal District & Sessions Judge (HQs.), Central, Tis Hazari Court, shall withdraw sufficient number of cases from the existing courts of Addl. District Judges and assign them to the newly created court of ADJ-12, Central, THC, so as to ensure equal pendency.
11. The Principal District & Sessions Judge (South West), Dwarka Court Complex shall withdraw sufficient number of cases from the existing court of Special Judge, (NDPS) which is re-designated as Special Judge (NDPS)-01 and assign them to the newly created court of Special Judge, (NDPS)-02, so as to ensure equal pendency.
12. The Principal Judge, Family Court, North-East, Karkardooma Courts Complex shall withdraw sufficient number of cases from own court as well as the existing court of Judge, Family Court, North-East which is re-designated as Judge Family Court-01, North-East and assign them to the newly created court of Judge Family Court-02, North-East, KKD, so as to ensure equal pendency.
13. The Principal Judge, Family Court, Shahdara, Karkardooma Courts Complex shall withdraw sufficient number of cases from own court as well as the existing courts of Judge, Family Court, Shahdara, KKD and assign them to the newly created court of Judge Family Court-03, Shahdara, KKD so as to ensure equal pendency.
14. The Principal District & Sessions Judge, East, KKD shall withdraw sufficient number of cases which are more than 4 years old from the existing ASJ courts and assign them to the newly created court of ASJ (FTC) East, which is a Fast Track Court for trial of old criminal cases.

15. The Principal District & Sessions Judge, North-East, KKD shall withdraw sufficient number of cases which are more than 4 years old from the existing ASJ courts and assign them to the newly created court of ASJ(FTC), North East, which is a Fast Track Court for trial of old criminal cases.
16. The Principal District & Sessions Judge, Shahdara, KKD shall withdraw sufficient number of cases which are more than 4 years old from the existing ASJ courts and assign them to the newly created court of ASJ(FTC), Shahdara, which is a Fast Track Court for trial of old criminal cases.

BY ORDER OF THE COURT

Sd/-
(KANWAL JEET ARORA)
REGISTRAR GENERAL

Endst. No.8466-8499/D3/Gaz.IA/DHC/2023

Dated, the 14th December, 2023

Copy forwarded for information and necessary action to :-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shannath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, I Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, New Delhi.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 43807 - 43856 /F.5(1)/Gaz./PDJ West/2023 Dated, Delhi the 15/12/23

Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The CMM, West District, Tis Hazari Courts, Delhi.
3. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
4. The O/o CMM, West District, Tis Hazari Courts, Delhi for necessary compliance.
5. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
7. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
9. For uploading on LAYERS
10. For uploading on centralized website through LAYERS.
11. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
12. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Hemani
15/12/23

(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

R